

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **01.07.2026** (WEDNESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 64/2026 For Stay IA No. 892/2026 For Additional Docs. IA No. 893/2026	Govindaraj Prathibha Vs Caliber Interconnect Solutions Pvt Ltd & 7 Ors	Mr. BSV Prakash Kumar	
2.	Comp App (AT) (CH) (Ins) No. 99/2026 For Stay IA No. 297 & 298/2026 For Condone Delay IA No. 299/2026 Delay in refiling IA No. 431/2026	Principal Commissioner of Customs Vs Rajendra Prasad Tak Former Liquidator of KVK Nilachal Power Pvt Ltd & 3 Ors. <b>WITH</b>	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R2
3.	Comp App (AT) (CH) (Ins) No. 100/2026 For Stay IA No. 300/2026 For Condone Delay IA No. 301/2026 Delay in refiling IA No. 432/2026	Principal Commissioner of Customs Vs UCO Bank & 4 Ors.	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R1
4.	Comp App (AT) (CH) (Ins) No. 217/2026 For Stay IA No. 614/2026 For Exemption IA No. 615/2026	Prakash Oil Depot Vs G. Madhusudhan Rao Liquidator for Sarda Agro Oils Limited <b>WITH</b>	Ms. Tanushree Arvind	
5.	Comp App (AT) (CH) (Ins) No. 245/2026	G. Madhusudhan Rao Liquidator for Sarda Agro Oils Limited	Mr. Jerin Asher Sojan	
6.	Comp App (AT) (CH) (Ins) No. 306/2026 For Stay IA No. 869/2026	F. Robin Polymers Pvt Ltd Vs Royal Agency & 3 Ors.	Mr. K Gowtham Kumar	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 14/2024	Annavajhala Ramanand Vs Lakshmi Sujatha Tummala & 5 Ors	Mr. Y Suryanarayana	Mr. P Bhaskar R1
8.	IA No. 469/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd	Mr. Durga Dutt	Ms. Anbarasi Rajendran
9.	IA No. 891/2026 (For Amendment) in Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024	Sumit Binani, RP of KSK Mahanadi Power Company Ltd & Anr. Vs Water Resources Dept, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
10.	IA No. 327/2026 (For Amendment) & IA No. 879/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 67/2026 For Stay IA No. 326/2026	DBS Bank India Ltd Vs The Central Goods and Service Tax Dept., Rep by Asst. Commissioner of Central Tax & 2 Ors.	Mr. VVSN Raju	Mr. Ankit Singal R3
11.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt Ltd	Mr. BSV Prakash Kumar	Ms. Almas Mohammed
12.	IA No. 577/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 201/2026 For Direction IA No. 575/2026 For Exemption IA No. 576/2026	Sathyamoorthy Sai Prasad, Suspended Director of Positive Housing Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr.	Mr. Chandramouli Prabhakar	Mr. Saket Bahuguna R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	IA No. 889/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 609/2025 For Stay IA No. 1696/2025 For Stay IA No. 338 & 727/2026	Dinesh Kothari Suspended Director, JKS The Banyaan Pvt Ltd & 2 Ors Vs Rajalakshmi Vardarajan, Liquidator of JKS The Banyaan Pvt Ltd	Mr. K Pawan Jhabakh	Mr. B Dhanaraj

14.	Comp App (AT) (CH) No. 107/2023 To Adv. Hg. IA No. 716 & 570/2026	Vishnu Nischal Rajkumar Vs Radha Krishna Mills Ltd & 12 Ors	Ms. G Hema	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors	Mr. SP Chokalingam	Mr. Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
16.	Comp App (AT) (CH) (Ins) No. 235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	Uday Shankar Associates
17.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh R1 Mr. R Vidhya Shankar R3
18.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No. 784 & 1031/2022	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt Ltd Vs Punjab National Bank & 2 Ors. <b>WITH</b>	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan R1 Mr. VV Sivakumar R2 Mr. R Vidhya Shankar R3
19.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S Rajendran Vs South India Hotels Pvt Ltd & 8 Ors. <b>WITH</b>	Ms. M Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
20.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
21.	Comp App (AT) (CH) No. 93/2025 For Urgent Hearing IA No. 883/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 4 Ors. Vs S Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS
22.	Comp App (AT) (CH) No. 127/2025 For Stay IA No. 1432/2025 For Direction IA No. 1433/2025	Ravi Ramesh Babu & Anr. Vs Kanti Conductors Ltd & 8 Ors	Mr. Asad Hussain	

23.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan <b>WITH</b>	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
24.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. <b>WITH</b>	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr.S Sathiyarayanan R2 Mr. K Pawan Jhabakh R3
25.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. <b>WITH</b>	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1
26.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan <b>WITH</b>	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
27.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. K Pawan Jhabakh R3
28.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
29.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh
30.	Comp App (AT) (CH) (Ins) No. 93/2026	Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd Vs Revathi S Raghunathan Liquidator of SLO Industries Ltd	Mr. Anil Kumar Ojha Party-in-person	

31.	Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr.  <b>WITH</b>	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2
32.	Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2
33.	Comp App (AT) (CH) (Ins) No. 20/2026 For Stay IA No. 51/2026	Department of GST & Central Excise, Trichy Vs C Prabakaran Liquidator of Vasam Construction Company Pvt Ltd & 2 Ors.	Mr. P Rajkumar Jhabakh	
34.	Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026	M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr. <b>WITH</b>	Ms. Raveena Paniker	Mr. AG Sathyanarayana For Caveator
35.	Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No 62/2026 For Stay IA No. 63/2026	S Chandra Vs Tamilnad Mercantile Bank Limited & Anr	Ms. Raveena Paniker	Mr. AG Sathyanarayana For Caveator
36.	Comp App (AT) (CH) No. 34/2026 For Stay IA No. 418/2026	G Ravi Sankar & Anr Vs S Radhakrishnan & 2 Ors.	Mr. Menon	Dr. SV Rama Krishna R1 R2

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad PCS
38.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors Vs Rizwana Anjum & 2 Ors <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
39.	Comp App (AT) (CH) No. 117/2022 For Stay IA No. 1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
40.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakhruddin Mohammed & 7 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

41.	Comp App (AT) (CH) No.119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
42.	Comp App (AT) (CH) No.120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Ziauddin Nayyar & 2 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
43.	Comp App (AT) (CH) No.121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
44.	Comp App (AT) (CH) No.122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
45.	Comp App (AT) (CH) No.123/2022 For Stay IA No. 1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
46.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
47.	Comp App (AT) (CH) (Ins) No. 237/2023	Ashish Mishra Vs Expat Projects and Development Pvt Ltd	Mr. Aditya Parolia	Mr. Uday Shankar RM
48.	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt Ltd Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	Mr. M Gopikrishnan Nambiar
49.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt Ltd & Anr	Mr. Gautham Venkatesh	Mr. M Sivavarthanan R1

**02.00 PM**

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration (AT) (CH) No. 10/2026 in Restoration (AT) No. 36/2025 in Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt Ltd	Mr. Jayasankar Toti	

#### **INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID:** [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)